

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/228/ (IB)/2017
NAME OF THE PETITIONER(S) : G. THIRUMURUGAN
NAME OF THE RESPONDENT(S) : VASAVI HOUSING INFRASTRUCTURE LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

ORDER

No representation on behalf of both the parties. For passing appropriate order,
put up on 03.07.2017 at 2.30 P.M.


(K.Anantha Padmanabha Swamy)
Member (Judicial)